

## BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH, AT CALCUTTA

O.A. No. 350/ 182 | of 2016

1. SRIJIB RANJAN SAHA, son of Sripal
Chandra Saha, aged about 47 years,
working as Operation Theatre
Assistance/Dresser-III under K.G.
Hospital/CLW, Chittaranjan,
residing at Street No.27, Quarters
No.32A, P.O. Chittaranjan, District:
Burdwan, Pin-713331, West Bengal.

2. TARAK NATH DAS, son of Late

Manoranjan Das, aged about 51 years,

working as Operation Theatre

Assistance/Dresser-I under K.G.

Hospital/CLW, Chittaranjan,

residing at Street No.23, Quarters

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No.34A, P.O. Chittaranjan, District:

Burdwan, Pin-713331, West Bengal.

- 3. PRASANTA KUMAR BISWAS, son of Gopal Chandra Biswas, aged about 49 years, working as Operation Theatre Assistance/Dresser-II under K.G. Hospital/CLW, Chittaranjan, residing at Street No.14, Quarters No.25A, P.O. Chittaranjan, District: Burdwan, Pin-713331, West Bengal.
  - 4. HIRALAL YADAV, son of Late
    Baldeo Yadav, aged about 55 years,
    working as Operation Theatre
    Assistance/Dresser under K.G.
    Hospital/CLW, Chittaranjan,
    residing at Street No.83, Quarters
    No.50B, P.O. Chittaranjan, District:
    Burdwan, Pin-713331, West Bengal.





- 5. AMIT KUMAR SHARMA, son of Chandra Deo Sharma, aged about 39 years, working as Operation Theatre
  Assistance/Dresser-II under K.G.
  Hospital/CLW, Chittaranjan,
  residing River Road, Quarters No.7A,
  P.O. Chittaranjan, District: Burdwan,
  Pin-713331, West Bengal.
  - 6. RAVI BHUSHAN PRASAD, son of Shesh Nath Prasad, aged about 40 years, working as Operation Theatre

    Assistance/Dresser-III under K.G.

    Hospital/CLW, Chittaranjan,
    residing at Street No.17, Quarters

    No.12B, P.O. Chittaranjan, District:

    Burdwan, Pin-713331, West Bengal
    - 7. RANJIT KUMAR MONDAL, son of

      Late Anil Chandra Mondal, aged

      about 46 years, working as Operation



Theatre Assistance/Dresser-II under

K.G. Hospital/CLW, Chittaranjan,

residing at Street No.30, Quarters

No.34D, P.O. Chittaranjan, District:

Burdwan, Pin-713331, West Bengal.

- 8. SUBHABRATA DAS, son of Karali
  Prasad Das, aged about 39 years,
  working as Operation Theatre
  Assistance/Dresser-II under K.G.
  Mospital/CLW, Chittaranjan,
  residing at Street No.83, Quarters
  No.50A, P.O. Chittaranjan, District:
  Burdwan, Pin-713331, West Bengal.
- 9. RAMGOPAL, son of Late Masi Charan, aged about 61 years, worked as Operation Theatre Assistance/
  Dresser-I under K.G. Hospital/CLW,
  Chittaranjan, residing at Street No.43,
  Quarters No.2A, P.O. Chittaranjan,

All

District: Burdwan, Pin-713331, West

about 43 years, working as Operation

Theatre Assistance/Dresser-II under

K.G. Hospital/CLW, Chittaranjan,

residing at Street No.10, Quarters

No.88, P.O. Chittaranjan, District:

Burdwan, Pin-713331, West Bengal.

11. SANKAR CHAKRABORTY, son of

Late Narayan Chandra Chakraborty,

aged about 50 years, working as

Operation Theatre Assistant/Dresser
I under K.G. Hospital/CLW,

Chittaranjan, residing at Street

No.14A, Quarters No. 5B, P.O.

Chittaranjan, District: Burdwan, Pin
713331, West Bengal.

... APPLICANTS

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## 1. UNION OF INDIA

Service through the Secretary,

Ministry of Railways (Railway

Board), Rail Bhawan, 1, Raisina Road,

New Delhi- 110001

- 2. CHITTARANJAN LOCOMOTIVE WORKS
  - Service through the General Manager,

    Chittaranjan Locomotive Works

    (CLW), Chittaranjan, District
    Burdwan, PIN-713331.
- 3. THE SECRETARY (E), RAILWAY
  BOARD, Raisina Road, Rafi Marg,
  New Delhi-110001.
- THE SECRETARY, Department of PT,
   North Block, New Delhi-110001.

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5. THE CHIEF PERSONNEL OFFICER,
Chittaranjan Locomotive Works
(CLW), Chittaranjan, DistrictBurdwan, PIN-713331

- THE SENIOR PERSONNEL
   OFFICER (Admn), Chittaranjan
   Locomotive Works (CLW),
   Chittaranjan, District- Burdwan, PIN 713331
- 7. THE DIRECTOR, PAY

  COMMISSION- VI, RAILWAY

  BOARD, Raisina Road, Rafi Marg,

  New Delhi-110001

... RESPONDENTS

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No. O.A. 350/01821/2016

**Date of order: 8.6.2017** 

Present :

Hon'ble Mr. A.K. Patnaik, Judicial Member

Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the Applicant

Mr. S. Biswas, Counsel

For the Respondents

Mr. P.K. Roy, Counsel

Mr. A.K. Banerjee, Counsel

## ORDER (Oral)

## A.K. Patnaik, Judicial Member:

Heard Mr. S. Biswas, Ld. Counsel appearing for the applicant and Mr. P.K. Roy along with Mr. A.K. Banerjee, Ld. Counsel appearing for the respondents.

- 2. Ld. Counsel for the applicant wants to withdraw the O.A. to file a better application.
- 3. Hence liberty is granted to the applicant to withdraw the O.A. to file a better application within a period of three months from today.

(Jaya Das Gupta) '

(A.K. Patnaik)
Judicial Member